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From: kanai basu <basukanai@gmail.com>

To: sksinghal@traf.gov.in

Cc:

Date: Fri, 12 Sep 2014 17:25:39 +0530

Subject: Comments on Standard of Quality Service (Digital Addressable CableTV Systems) Regulations,

A.S.STARVISION

BINAY BADAL DINESH NAGAR

BALLY - HOWRAH

Ref No

Date 12/9/2014

To,

Mr. Sunil Kumar Singhal, Advisor (B&CS),

Telecom Regulatory Authority of India,

New Delhi

Sub: - **Comments on Standard of Quality Service (Digital Addressable CableTV Systems) Regulations,**

2012 (12 of 2012).

Respected Sir,

With due respect, as a Local cable TV operator of West Bengal I/ we would like to draw your kind attention that, that you are in process to amend new regulations on Standard Quality of Service (Digital Addressable Cable TV Systems). We learnt IT from the Notification on your website.

The Notification published in the English Language on your website. The Local Cable TV Operators will affect with this notification. Incidentally, most of the Local Cable TV Operators like us are not feel free with English and access to the Internet also hard to us. Considering the essentiality of the Notification, we requested you to publish in the Local Leading News Paper in Bengali language.

Time allowed hardly 10(TEN) days, to submit comments. Considering the importance of the Notification time is very much short to understand, to consult as well as to come to a decision to the suitable observations.

There are so many discrepancies to Digitization practice. Where it is already been introduced, both Subscribers and Local Cable TV Operators on account of high handed attitude MSOs, such as Substandard Imported Set Top Box not certified to BIS., Lack of Service Centre of Set Top Boxes, Revenue Sharing allowed to The Local Cable TV Operators, Ad-hoc billing instead of DAS billing, Sudden switching off Channels or Signal without prior Notice on the part of MSOs etc. etc.

We, therefore, urge to your good self to kindly consider and intervene to the previously mentioned burning issues to expedite the process of Digitization to enable LCO's to be more aggressive under a secure environmental situation.

Thanking you in anticipation and hope to be favored with your kind consideration as well as valued support. Thanking you once again.

Thanking You

Sincerely Yours

Mrs. NITAI DEBNATH

PROPRIETOR